

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1982 and ending on the 30th April, 1983, and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

(iii) COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI RAVINDRA VARMA (Bombay North): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1982 and ending on the 30th April, 1983."

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1982 and ending on the 30th April, 1983."

The motion was adopted.

SHRI RAVINDRA VARMA: I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1982 and ending on the 30th April, 1983, and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1982 and ending on the 30th April, 1983, and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

(iv) COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI R. R. BHOLE (Bombay South Central): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 1982 and ending on the 30th April, 1983."

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 1982 and ending on the 30th April, 1983."

The motion was adopted.

SHRI R. R. BHOLE: I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya

[SHRI R. R. BHOLE]

Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1st May, 1982 and ending on the 30th April, 1983, and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled uCastes and Scheduled Tribes of the House for the term beginning on the 1st May, 1982 and ending on the 30th April, 1983, and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

श्री मनीराम बगडी (हिसार) : अध्यक्ष जी, कुछ मंत्रियों के पास लोकसभा में कमरा न होने की वजह से उन्हें लोगों से खड़े-खड़े बात करनी पड़ती है। इस तरह से बाहर खड़े-खड़े बात करते हैं यह बहुत सीरियस बात है।

अध्यक्ष महोदय : बनवा दीजिए आप।

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Reported shortage of power in the country causing adverse effect on agriculture and industrial production

SHRI RAM SINGH YADAV (Alwar):

I call the attention of the Minister of Energy to the following matter of urgent public importance and request that he may make a statement thereon:—

"Reported shortage of power in the country causing adverse effect on agri-

cultural crops and industrial production, specially in Rajasthan, Punjab and Haryana."

12.16 hrs.

(Mr. Deputy Speaker in the Chair)

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURI): Sir, I am glad to inform the Hon'ble Members that there has been considerable improvement in power generation in the country. The energy generation target of 1,22,000 million units during the year 1981-82 will not only be achieved, but also be exceeded. The thermal generation has registered an increase of 13.4 per cent as compared to 1980-81 with the improvement in capacity utilisation from 45 per cent during 1980-81 to 47 per cent during 1981-82. The increase in generation has considerably brought down the power shortage in the country from 16.1 per cent in 1979-80 to 10.6 per cent during April, 1981 to February, 1982.

The improved availability of power in the country has facilitated increase in industrial production during 1981-82 to the extent of 8 per cent as against 4 per cent during 1980-81. Production in the core sectors like steel, coal, etc., have also considerably increased during 1981-82 as a result of the improved availability of power in the country. Despite early withdrawal of South-West Monsoon in the North-Western Region of the country, Kharif production of about 80 Million Tonnes could be achieved compared with 77.4 Million Tonnes in 1980-81. This achievement has mainly been due to concerted efforts made by the Ministry of Energy and the States concerned to make available adequate power to the agricultural consumers in the various States.

Even though, there has been considerable improvement in power generation there are still some pockets of power shortage.

In the Southern Region, the electricity generation has registered an increase of